

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 202
IB-260/ND/2017**

**IN THE MATTER OF:
Neelam Singh**

...PETITIONER

Vs.

M/s. Mega Soft Infrastructure Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 04.01.2021
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Liquidator

**:Mr. Mrityunjay Kumar, Advocate
for Mr. Abhishek Anand,
Liquidator**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the liquidator. This matter is posted to 11th January, 2021 to know the progress of the payments by the Auction Purchaser. Let, the matter be listed on 11th January, 2021.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**